

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD**

**CP/020/167/2016
in
OA No.1172/2015**

Date of Order : 08.02.2018

Between :

P. Bhavanipathi Rao,
S/o. Late Kondaiah,
Retd. Superintendent of Central Excise,
Flat No.104, Saiteja Residency,
Sainathpuram,
Near A.S. Rao Nagar,
Hyderabad – 500 062.

.... Petitioner

AND

1. Commissioner of Customs,
Central Excise and Service Tax,
Kannavari Thota,
Guntur – 522 004.
2. The Chairman,
Central Board of Customs,
Central Excise and Service Tax,
5th Floor, HUDCO Visala Building,
Bhikaji Cama Place,
New Delhi – 110 066.

... Respondents

Counsel for the Applicant : Mr. E. Krishna Swamy
Counsel for the Respondents : Mrs. K. Rajitha, Sr. CGSC.

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDL. MEMBER
THE HON'BLE MRS. MINNIE MATHEW, ADMN. MEMBER

ORAL ORDER
{ Per Hon'ble Mr.Justice R.Kantha Rao, Judl. Member }

Both side learned counsel present.

2. In view of the orders passed by the Hon'ble High Court in W.P.M.P. No.12106/2017 in W.P.No. 9770/2017 dated 5.12.2017, the Contempt Petition is closed.

(MINNIE MATHEW)
ADMN. MEMBER

(JUSTICE R.KANTHA RAO)
JUDL. MEMBER

pv